

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5142  
ANSWERED ON:28.04.2005  
OUTSTANDING DUES AGAINST RAILWAYS  
Hasan Chaudhary Munawwar;Verma Shri Ravi Prakash

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether huge amount on account of expenditure incurred by the various State Governments on Railway Police are outstanding against the Railways;
- (b) if so, the reasons therefor;
- (c) the outstanding amount of each State against the Railways as on date; and
- (d) the steps taken by the Railways for payment of outstanding amount to the concerned State Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a): Yes Sir, an amount of Rs. 130.28 crore is payable to various State Governments on account of Railway Police.
- (b): The outstanding is mainly on account of excess operation of Government Railway Police posts by State Government without the approval of Railway Administration and non- submission of Accountant General Certificate by State Authorities .
- (c): A statement is attached.
- (d): Railways have standing instructions to pay all clearly admissible bills.

STATEMENT REFERRED TO IN REPLY TO PART ( c ) OF UNSTARRED QUESTION NO. 5142 BY SHRI RAVI PRAKASH VERMA AND SHRI MUNAWAR HASSAN TO BE ANSWERED IN LOK SABHA ON 28-04-2005 REGARDING OUTSTANDING DUES AGAINST RAILWAYS.

(c) An amount of Rs. 130.28 crore is payable to various State Governments on account of Railways Police. The details are as under:-

S.No. Name of State Amount outstanding (Rs. in crore)

1	Andhra Pradesh	2.20
2	Bihar	10.61
3	Chhatisgarh	2.23
4	Gujarat	8.28
5	Haryana	0.07
6	Jharkhand	3.16
7	Karnataka	6.15
8	Kerala	1.44
9	Maharashtra	52.34
10	Madhya Pradesh	10.51
11	Rajasthan	5.84
12	Tamil Nadu	3.32
13	Uttar Pradesh	4.08
14	West Bengal	20.05

Total 130.28